

COURT-III

IB 621 (ND)/2019

IN THE MATTER OF:

M/s. Gandhar Oil Refinery (India) Ltd.

Vs

M/s. Friends Auto (India) Ltd.

....PETITIONER

...RESPONDENT

SECTION

Under Section 9 IBC 2016

Order delivered on 09.10.2019

Coram:

Shri Ch. Mohd. Sharief Tariq,

Hon'ble Member (Judicial)

Shri Kapal Kumar Vohra,

Hon'ble Member (Technical)

For the Petitioner/Applicant :- Ms. Vineeta Rathore Advocate

For the Corporate Debtor : Mr. Saurabh Kalia and Ms. Nandini Nagan Advocates

For the Intervener : Mr. Rajendra Beniwal with IRP Sh. Rajesh Agarwal Advocates

ORDER

Both sides are present. Counsel for the petitioner submits that matter has been settled between the parties and prayed for withdrawal of the petition. Petition is dismissed as withdrawn.

Sd/—
(K. K. VOHRA)
MEMBER (TECHNICAL)



Sd/—
(Ch. Mohd. Sharief Tariq)
MEMBER (JUDICIAL)

POCO

SHOT ON POCO F1

11.10.19
Deputy Registrar
National Company Law Tribunal